



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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October 29, 2010

All Scheduled Commercial Banks

Dear Sir,

Section 24 of Banking Regulation Act, 1949- Shortfall in Maintenance of Statutory Liquidity Ratio (SLR) – Additional Liquidity support under Liquidity Adjustment Facility (LAF)

As stated in the Reserve Bank's [press release](#) issued today, in order to provide liquidity comfort arising out of frictional liquidity pressure, a special 2-day repo auction under the LAF will be conducted at 10.30 a.m. on Saturday, October 30, 2010. Scheduled Commercial Banks may avail of additional liquidity support under the LAF to the extent of up to 1.0 per cent of their net demand and time liabilities (NDTL) as on October 8, 2010. It is advised that for any shortfall in maintenance of statutory liquidity ratio (SLR) on October 30-31, 2010 arising out of availment of this facility, banks may seek waiver of penal interest purely as an *ad hoc*, temporary measure. This facility will be available only on Saturday, October 30, 2010.

Yours faithfully,

(P R Ravi Mohan)
Chief General Manager

बैंकिंग परिचालन और विकास विभाग, केन्द्रीय कार्यालय, सेन्टर 1, कफ परेड, कोलाबा, मुंबई - 400005

Department of Banking Operations and Development, Central Office, Centre 1, Cuffe Parade, Colaba, Mumbai - 400005
टेलिफोन /Tel No: 91-22-22189131 फैक्स/Fax No: 91-22-22183785 Email ID:cgmicdbodco@rbi.org.in

हिन्दी आसान है, इसका प्रयोग बढ़िये।